

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 23 (MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 04.07.2018

NAME OF THE PARTIES: Shreeji Textiles

Vs

Habib Textiles Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

6. **C.P. (IB) 23(MB)/2018**

None Present. List this matter on 10.8.2018.

Sd/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)